

**Central Administrative Tribunal
Madras Bench**

**OA 310/01983/2017, OA 310/01986/2017 & MA 310/00553/2018, OA
310/01988/2017 & MA 310/00555/2018**

Dated Wednesday the 5th day of February Two Thousand Twenty

P R E S E N T

**Hon'ble Shri. P. Madhavan, Member (J)
&
Hon'ble Shri. T. Jacob, Member (A)**

Tamijvanan. PApplicant in OA 1983/2017
N. Rozario Victor Applicant in OA 1986/2017 & MA 553/2018
B. Manohar Applicant in OA 1988/2017 & MA 555/2018

(By Advocate M/s. M. Ravi)

Vs

1. Government of Puducherry
Rep. by Deputy Director (Appointments)
Directorate of School Education
Puducherry.

2. Government of Puducherry
Rep. by Secretary to Government
(School Education)
Puducherry.

3. The Director
Directorate of School Education
Government of Puducherry.

4. Deputy Director (Administration)
Directorate of School Education
Puducherry.

5. The Principal
V. Venkatasubba Reddiyar Govt. Tech. Hr. Sec. School
Lawspet, Puducherry.Respondents in all OAs

(By Advocate Mr. R. Syed Mustafa)

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

Today, learned counsel for the applicant mentioned in the open court that he wishes to withdraw the OAs and MAs and seeks permission for the same. He has made necessary endorsement in the file.

2. In view of the above submission made by the learned counsel for the applicant, permission is granted to withdraw the OAs & MAs. OAs and MAs are accordingly dismissed as withdrawn.

(T. Jacob)
Member(A)
AS

05.02.2020

(P. Madhavan)
Member (J)